

CENTRAL INFORMATION COMMISSION

(updated as on 31.03.2011)

The particulars of its organization, functions and duties

The office of the Central Information Commission is located in three premises namely :

1. Addresses of office Premises :		Central Information Commission 'B' Wing, II Floor August Kranti Bhawan Bhikaji Cama Place New Delhi - 110 066
At this premises there are Offices/ Courts & Registry of:		
(i)	Chief Information Commissioner	Mr. Satyananda Mishra
(ii)	Information Commissioner	Mr. M.L. Sharma
(iii)	Information Commissioner	Ms. Deepak Sandhu
(iv)	Information Commissioner	Ms. Sushma Singh
<p>** The Secretariat of the Commission is also located at this premises</p> <p>** Nodal CPIO & First Appellate Authority offices are also located in this building</p>		
2.	Addresses of office Premises :	Central Information Commission Club Building, Old JNU Campus, New Delhi-110067
At this premises of Old JNU Campus there are offices / Courts and Registry of the following Commissioners :		
(i)	Information Commissioner	Ms. Annapurna Dixit
(ii)	Information Commissioner	Mr. Shailesh Gandhi
3.	Address of the premises	Central Information Commission Block No. IV, 4th Floor, OLD JNU Campus, New Delhi-110067
The Commission's Dak Counter for receipt of Dak is currently located at the above address.		

Information Commissioners who demitted office:-

1. Mrs. Padma Balasubramanian - Demitted office on 30.11.2008
2. Dr. O.P. Kejariwal – Demitted office on 24.2.2009
3. Shri Wajahat Habibullah- Demitted office on 29.9.2010
4. Prof. M.M. Ansari - Demitted office on 29.10.2010
5. Shri A.N. Tiwari - Demitted office on 18.12.2010

Information Commissioner who resigned:-

1. Ms. Omita Paul - Resigned on 26.6.2009

Functions & Duties:-

Central Information Commission has been constituted under Chapter III of the Right to Information (RTI) Act, 2005 vide a gazette notification dated October 11, 2005. The Commission's mandate is to exercise the powers conferred on it , and to perform the functions assigned to, it under the Act. The Powers & Functions of the Commission are laid down in Chapter V of RTI Act 2005.

A list of posts filled is as under:

Sl. No.	Designation	Names	Name of the Cadre/ Ministry / Department from which the officer/ personnel has come
1	Secretary (AS to Govt. of India)	Shri B.B. Srivastava	Indian Administrative Service Officer, Bihar Cadre
2	Addl. Secretary (JS to G.O.I.)	Ms. Anita Gupta	Indian Revenue Service
3	Joint Secretary (Director to G.O.I.)	(i) Shri Tarun Kumar	Indian Revenue Service
		(ii) Shri P.K. Sharma	Indian Ordnance Factory Service
		(iii) Shri Akash Deep Chakravarti	Indian Postal Service
4	Deputy Secretary	(ii) Shri Pankaj K.P. Shreyaskar	Department of Statistics and Programme Implementation (Indian Statistical Service)
5	PPS	(i) Shri Ratan Lal	Ministry of Agriculture
		(ii) Shri M.G. Vinod Kumar	Jamia Hamdard University

6	Under Secretary & Deputy Registrar	(i) Shri D.C. Singh	Ministry of Commerce (CSS)
		(ii) Shri G. Subramanian	Ministry of I & B
		(iii) Shri M.C. Sharma	Ministry of Power(CSS)
		(iv) Shri Dhirender Kumar	Ministry of Finance(CSS)
		(v) Shri T.K. Mohapatra	Ministry of Food & Public Distribution (CSS)
		(vi) Shri S. Padmanabha	M/o Health & Family Welfare (CSS)
7	Section Officer	(i) Shri S.K. Rabbani	Ministry of I&B (CSS)
		(ii) Shri P.C Purkait	Staff Selection Commission (CSS)
8	Assistant	(i) Shri A.K. Sabharwal	DoPT
		(ii) Smt. Poonam Verma	DoPT
		(iii) Smt. Rama Mondal	DoPT
		(iv) Shri Bejoy Menon	DoPT
		(v) Shri M.L.Sharma	Staff Selection Commission
		(vi) Shri R.K Mamgain	Non - Conventional Energy Sources
		(vii) Shri T. Dulhlian	DoPT
		(viii) Shri Ved Prakash	DoPT
		(ix) Shri C.P. Singh	DoPT
		(x) Shri Tirath Singh	DoPT
9	Personal Assistant	(i) Shri C. Dinesh	DoPT
		(ii) Shri Brij Mohan	DoPT
		(iii) Shri U.C. Singh	DoPT

10	Stenographer (Hindi)	(i) Ranjit Kumar	DoPT
11	UDC/LDC	(i) Shri Sunil Kumar	Nehru Memorial Museum & Library
12	Driver	(ii) Shri Sanjeev Kumar Kain	CIC
		(iii) Shri Vijay Pal yadav	CIC
		(iv) Shri Omkar	BSF
		(v) Shri Krishan	DMS
13	Peons	(i) Shri Balkrishan Kumar	Co-terminus
		(ii) Shri Govardhan	Co-terminus
		(iii) Shri Anil Kumar	Co-terminus
		(iv) Shri Shante Ram Pawar	Co-terminus
		(v) Shri Rajesh Tirkey	Co-terminus

Parent Government Department – The budget for the Commission is published in the budget book pertaining to Ministry of Personnel, Pension and Public Grievances.

Reporting to which authority – Though the budget for the Commission is published in the budget book pertaining to Ministry of Personnel, Pension and Public Grievances, the Commission enjoys complete autonomy and submits its annual report as envisaged in the Right to information Act 2005 to the Parliament through Ministry of Personnel, Pension and Public Grievances.

Jurisdiction – All public authorities substantially funded by Central Government all over India that are expected to implement the Right to Information act (RTI), 2005

Mission – Ensure the citizens their Right to Information from public authorities in accordance with provisions of the Right to Information Act, 2005.

Vision – Transparent functioning of public authorities to enable in achieving the goals envisaged in the Constitution of India for every Indian citizen.

Objectives – Fulfilling the mandate assigned in the RTI Act, 2005

Details of Services provided/duties – As per the RTI Act, 2005 the Commission has been assigned the task of receiving complaints and appeals, for providing suitable relief to the appellants as the provisions of the RTI Act 2005.

Physical Assets – Office building provided by the Central Government